GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE LOK SABHA

UNSTARRED QUESTION NO: 2395

TO BE ANSWERED ON 11th March, 2016 / PHALGUNA 21,1937(SAKA)

Purchase of Stationery.

2395. SHRI SATISH CHANDRA DUBEY:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government vide OM No. 14/14/80-Welfare issued on 14.7.1981 had made it mandatory to make all local purchases of stationery/general items from Kendriya Bhandar, if so, the details thereof;
- (b) whether the said rules were relaxed after promulgation of GFR-2005, if so, the details thereof and the reasons therefor;
- (c) whether Ministries/Departments are not conducting market survey to ascertain reasonableness of rates, specifications, quality and are purchasing stationery etc. at higher rates than available in Kendriya Bhandar causing pecuniary loss to the State and if so, the details thereof and reaction of the Government thereto; and
- (d) whether the Government has received complaints in the matter from the public representatives, if so, details thereof together with the action taken thereon?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

(a) & (b): Yes Madam. The Department of Personnel & Administrative Reforms on 14.07.1981 made it incumbent on all Central Government Departments, their attached / subordinate offices and other organization financed and / or controlled by the Government located at Delhi / New Delhi to make all local purchases of stationery and other items required by them only from the Central Government Employees Consumer Cooperative Society Ltd (now known as Kendriya Bhandar), New Delhi. Only if the society was not able to supply a particular item, it was permissible for them to make local purchase from other sources. Subsequently, the policy was changed and special dispensation was discontinued with effect from 01.07.2005 consequent to issue of General Financial Rules (GFR), 2005.

- (c) As per GFR 137(iv), the procuring authority should satisfy itself that the price of the selected offer is reasonable and is consistent with the quality required. Ministries / Departments are buying the items at most competitive rates quoted by the bidders in the tendering process. The Kendriya Bhandar as well as other suppliers are free to participate in such procurement process.
- (d) No complaints have been received in Ministry of Finance, however, two letters dated 01.12.2015 and 12.02.2016 have been received from Shri Ram Kumar Kashyap, Hon'ble Member of Parliament (Rajya Sabha) addressed to the Finance Secretary requesting continuation of special dispensation to Kendriya Bhandar. These letters which have been since replied.
